

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:4893
ANSWERED ON:02.09.2011
FRAUD CASES AGAINST ICICI BANK
Ganpatrao Shri Jadhav Prataprao; Rama Devi Smt.

Will the Minister of FINANCE be pleased to state:

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- (a) whether the Government has received complaints from various institutions against ICICI Bank for its involvement in frauds;
- (b) if so, the details thereof for the last three years and the current year alongwith the action taken on such complaints;
- (c) whether the Government has conducted any enquiry in this regard;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) the other remedial measures taken / being taken by the Government in this regard?

Answer

The Minister of State in the Ministry of Finance (Shri Namu Narain Meena)

- (a) to (e) : Reserve Bank of India has informed that they have no information in this regard. However, Government has received a complaint from a Micro Finance Institution and the same has been forwarded to RBI for their views.